

O.A. No.315 of 2012

ORDER DATED 23<sup>rd</sup> OF AUGUST, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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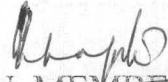
Neither the applicant nor his Counsel is present. Sri G.C. Nayak, Ld. Government Advocate for the State of Orissa is present.

It is seen from the record that neither the applicant nor his Counsel was present on 09.07.2012, 24.07.2012 and today also. In view of the continued absence of the applicant and his Counsel it seems that they are not interested to prosecute this case further. Accordingly, this O.A. is dismissed for default.

Copy of this order be sent to the applicant in the address given in the O.A.



JUDL. MEMBER



ADMN. MEMBER

K.B